

**GOVERNMENT OF INDIA  
MINORITY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1424  
ANSWERED ON:22.03.2012  
STATUS OF MUSLIM COMMUNITY  
Jawale Shri Haribhau Madhav

**Will the Minister of MINORITY AFFAIRS be pleased to state:**

- (a) whether observations in the 'Report of Social, Economic and Educational Status of the Muslim Community of India' made by Justice Rajinder Sachar Committee has depicted varied status of the muslim community in different States;
- (b) if so, the States where their status is reported to be worst and the States where muslims have been better off or equal as compared to other communities;
- (c) whether, based on the Report, the Government has asked these 'worst category' States to clarify the reasons behind such status of the muslims in their respective States;
- (d) if so, the response from such States in this regard; and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT H. PALA)

- (a) & ( b): Sachar Committee has examined the status of the Muslim Community in India with reference to various parameters including social, educational and economic backwardness. However, the report has not graded the States in terms of the status of Muslim community.
- (c): No, Madam, in view of the reply at (a) & (b) . However, the Government has taken ( as at Annexure) a number of affirmative actions encompassing all States/UTs, based on the recommendations of the Sachar Committee. The follow up action on the Sachar Committee recommendations is periodically taken up by each of the Ministry/Department concerned including the Ministry of Minority Affairs.
- (d) & (e): Do not arise.